

Copy of the  
order dt. 18.7.12  
may be given  
to both counsele

Pragati  
19.7.12

ORDER DATED 18<sup>th</sup> OF JULY, 2012

Coram:

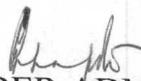
HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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Heard Sri T. Rath, Ld. Counsel appearing for the applicant and Sri K.C. Kanungo, Ld. Counsel appearing for the Respondents/BSNL.

2. By filing a Memo Sri Rath, Ld. Counsel for the applicant submits that the applicant does not want to prosecute this case in view of his approaching the date of retirement on superannuation and prays for withdrawal of the present O.A. Prayer is allowed.

3. In view of the above, there remains nothing further to be adjudicated in the O.A. Hence, the present O.A. is dismissed as withdrawn.

  
MEMBER ADMN.

K.B